

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 3407  
TO BE ANSWERED ON 12<sup>TH</sup> JULY, 2019**

**CENTRAL REGULATORY AGENCY**

**3407. SHRIMATI RITI PATHAK:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has set up/proposes a Central Regulatory Agency for Ayush based medicines in the country;
- (b) if so, the details thereof and if not, the manner in which the Government proposes to regulate Ayush systems/ activities in the country; and
- (c) the time by which such regulating agency is likely to be set up in the country?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a) to (c): Ministry of AYUSH in the Central Government has a Drug Control Cell to deal with regulatory matters of Ayurvedic, Siddha, Unani and Homoeopathy drugs and to coordinate with State Licensing/Drug Control Authorities in this regard. A vertical structure of AYUSH has been created within Central Drugs Standard Control Organization since 05.02.2018 to oversee the regulation of Ayurvedic, Siddha, Unani and Homeopathy (ASU&H) drugs from central level. Technical Officers of the Ministry have been given additional charge of the central regulatory posts of Inspector, Assistant Drug Controller and Deputy Drug Controller of AYUSH till the recruitment rules are finalized and regular incumbents are recruited.

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